

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 3415
TO BE ANSWERED ON 26.03.2018

Deaths and injuries due to Jallikkattu

3415. DR. T. SUBBARAMI REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of persons and bulls which died and number of persons injured in Tamil Nadu as on date, after the passage of Prevention of Cruelty to Animal (Tamil Nadu Amendment) Act, 2017, which facilitated holding of Jallikkattu in the State;
- (b) whether the guidelines and regulations framed by the Supreme Court and Government agencies were followed by the organisers; and
- (c) if not, whether action was taken against the violators who committed cruelty and mental and physical torture on bulls and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) and (b) Animal Welfare Board of India constituted Jallikkattu Inspection Committee and inspected around 40 events in coordination with Tamil Nadu Government. Pre-Inspection was made before the event to see the arrangements which were normally found as per guidelines. As per the information made available by the Animal Husbandry Department of Government of Tamil Nadu, the details of number of persons and bulls which died and number of persons injured in Tamil Nadu after the passage of Prevention of Cruelty to Animal (Tamil Nadu Amendment) Act, 2017 are as under:-

Period	No. of Districts	No. of events	Bulls participated	Bulls injured	Bulls died	No. of participants	No. of participant & spectators injured		
							Minor	Major	Fatal
Feb – May 2017	14	203	50,592	71	4	32,782	2994	249	10
2018 Till 13.03.18	17	166	41,457	142	1	21,949	1294	4	4

- (c) Action was taken by filing FIR and debarring the erring participants.
